

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3341**  
ANSWERED ON 21/03/2023

**EMBEZZLEMENT AND CORRUPTION IN MGNREGS FUNDS**

3341. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has carried out any inquiry into the alleged embezzlement and corruption in the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds by officials of Punjab Government;
- (b) if so, the details thereof and the reasons for conducting the inquiry;
- (c) whether the inquiry report has been submitted to the Government;
- (d) if so, the details of the inquiry report;
- (e) whether the State Government has initiated any action in this regard; and
- (f) if so, whether the Union Government has been intimated about it and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (f): The Ministry had received complaints on irregularities in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the State of Punjab. The details of the action taken in this regard is given at **Annexure**.

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**Annexure referred in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3341 to be answered on 21.03.2023.**

Sl. No.	Details regarding the complaint	Details of action taken and recovery made
1.	Complaint on irregularities under of Mahatma Gandhi NREGS in Faridkot and Sri Muktsar Sahib districts.	As per the Action Taken Report submitted by the State, an amount of Rs. 42.31 lakh was recovered in Faridkot and Shri Muktsar Sahib districts. In addition to this, the disciplinary action has been taken against the concerned officers/officials.
2.	Complaint on Irregularities in the implementation of MGNREG Scheme in Sri Mukhtsar Sahib district.	As per the Action Taken Report submitted by the State, an amount of <b>Rs.1,74,147/-</b> was recovered.
3.	Complaint on irregularities in implementation of MGNREGA in Taran Taran district.	As per the Action Taken Report submitted by the State, an amount of <b>Rs.42,332/-</b> was recovered.